

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1513
TO BE ANSWERED ON 11.02.2020

MGNREGA IN KARNATAKA

1513. SHRI A. NARAYANA SWAMY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Centre owes Karnataka any funds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), including labour and material cost;
- (b) if so, the details thereof, year-wise;
- (c) the steps taken and the status of paying the dues; and
- (d) the reasons for such delay in payment, if any?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 is a demand driven wage employment programme. Fund release to the States/UTs is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States/UTs periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (Persondays), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents. During the current financial year 2019-20 (as on 05.02.2020), the Ministry has released Rs. 4929.37 crore to Karnataka State under Mahatma Gandhi NREGS including pending wage liabilities. Year-wise details of central fund released to Karnataka under Mahatma Gandhi NREGS during last three and current year are as under:

(Rs. in lakh)

State	Central fund released			
	2016-17	2017-18	2018-19	2019-20 (as on 05.02.2020)
Karnataka	225864.88	295632.54	304975.56	492937.29